NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/70/(IB)/2017

NAME OF THE PETITIONER(S)

: SRI ADINATH ENTERPRISES

NAME OF THE RESPONDENT(S)

: RRP HOUSING PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. Aridas Counsel 200 Peledoone A. Aridas 2 M. Pravier Kurner Reprody the Defended. . Uplace

ORDER

Shri A Aridas, counsel for petitioner present. Shri M Praveen Kumar, Legal Officer of the respondent company present and stated that the parties are intending to settle the matter by way of a compromise. They prayed time to make submissions in regard to the final outcome of the settlement talks. Time extended at their request. Put up on 16.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc